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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.609/97

dt. 9-5-97

Between

R. Laxmaiah : Applicant

and

1. Member Finance
Telecom Commission
Sanchar Bhavan
Parliament Street
New Delhi 1

2. Chief General Manager
AP Circle, Doorsanchar Bhavan
Hyderabad 1

Telecom Dist. Manager
Ahok Nagar
Karim Nagar 1

: Respondents

Counsel for the applicant : P. Rathaiah
Advocate

Counsel for the respondents : V. Bhimanna
CGSC

Coram

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

HON. MR. B.S. JAIPARAMESHWAR, MEMBER (AUDL)

Ja

D

Judgement

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

The applicant in this OA is now working as Junior Accounts Officer in the Telecom Department on deputation basis from Postal Service. The applicant has submitted his representation dated 8-7-95, 1-3-96, and 10-9-96 to R-1 for his absorption in the Telecom Department. He is continuing his lien ~~from~~ in the Postal service. The applicant further submits that there is power to the authorities to regularise vide para 15 of the P&T Board Notification dated 15-4-1977 (Annexure 7 to the OA). He submits that the authorities may consider his case for relaxing the rules and absorb him in the Telecom Wing.

2. This OA is filed praying for a direction to the respondents to dispose of his representations dated 8-7-95, 1-3-96 and 10-9-96 for absorption in Telecom Wing from 30-5-97.

3. No direction is necessary in this OA except to direct R-1 to dispose of his representations in accordance with law.

4. The OA is ordered accordingly in the admission stage itself. No costs.

BS
(B.S. Jai Parameshwar)
Member (Judl.)

9.5.97

RR
(R. Rangarajan)
Member (Admn.)

Arathi
Dr. Registrar

Dated : May 9, 97
Dictated in Open Court

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Copy to:-

1. ~~Telecom~~ Member Finance, Telecom Commission, Sanchar Bhavan, Parliament Street, New Delhi-1.
2. Chief General Manager, A.P.Circle, Doersanchar Bhavan, Hyderabad-1.
3. Telecom Dist Manager, Asheknagar, Karimnagar-1.
4. One copy to Sri. P.Rathaiah, advocate, CAT, Hyd.
5. One copy to Sri. V.Bhimanna, Adl. CGSC, CAT, Hyd.
6. One copy to Deputy Registrar(A), CAT, Hyd.
7. One spare copy.

Rsm/-

cc by
15/5/92
self
16/5/92

TYPED BY
COMPIRED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.R. AGARWAL : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED:

9/5/92

ORDER/JUDGEMENT

R.A./C.P./M.A. No.

D.A. No.

609/92

ADMITTED INTERIM DIRECTIONS ISSUED
ALLEGED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

II COURT

